

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF MAY, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.05.2018

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.05.2018</i>
CIVIL	165820	2988	2292	166516
CRIMINAL	40031	2094	1273	40852
TOTAL	205851	5082	3565	207368